



SUPREME COURT OF INDIA

॥ यतो धर्मस्ततो जयः ॥

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Case No.	Diary No.	ROP Date	Judge Name	Parties	Free Text
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Case Type	Number	Year	Reportable		
SPECIAL LEAVE PETITIOI	14731	2012	All	<input type="button" value="Submit"/>	
Diary Number	10253-2012	ROP			
Case Number	SLP(C) No.-014729-014731 - 2012	07-02-2019			
Petitioner Name	ADDL.COMMR.OF I.T	11-07-2016			
Respondent Name	M/S.TULIP STAR HOTELS LTD.	09-05-2016			
Petitioner's Advocate	ANIL KATIYAR	09-05-2016			
Respondent's Advocate		28-03-2016			
Bench		07-05-2015			
Judgment By		07-05-2015			
		10-03-2015			
		10-03-2015			
		20-08-2014			
		19-08-2013			
		08-08-2013			
		30-04-2012			

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